

**Claims received and admitted
in response to Public Announcement made on 27th May 2022**

S.No	Name of Creditors	Nature of claimant	Amount Claimed by the Creditors Rs	Amount admitted Rs	Security interest , if any, in respect of such claim	Remarks
1	Indian Overseas Bank, Asset Recovery Branch, Hyderabad	Financial Creditor	5,88,83,902.18	5,86,05,532.18	First pari-passu charge by way of hypothecation and/or pledge of current assets namely finished goods, raw material, work-in-progress, consumable stores and spares, book debts, bill receivables etc. Personal assets and guarantees of the promoter directors and their family members	Claim was revised by taking interest upto the date of CIRP only.
2	APSFC, Hyderabad Branch, Hyderabad	Financial Creditor	2,18,01,339	2,16,25,038	Personal assets of the promoter directors and their family members	
3	M/s Manish Fashionworld Private Limited, Kolkata	Operational Creditor	65,26,453	65,26,453	Nil	Applicant
		Total	872,11,694.18	867,57,023.18		

11/07/2022

X (Digitally signed)

B Vijaya Kumar
Resolution Professional

in the matter of M/s Maqdoom Moghny Enterprises Private Limited
IBBI Regn. No. IBBI/IPA-001/IP-P01645/2019-2020/12579

